

Governments for setting up of Women Development Corporations to generate activities among women such as identification of women entrepreneurs, preparation of a shelf of viable projects, facilitating the availability of credit, promotion of marketing through tie-up arrangements strengthening of women's cooperatives and arranging training of beneficiaries in concerned trades, project formulation and financial management. Central Government provides 49% of the share capital. In Uttar Pradesh, a Women Development Corporation had been set up in 1988.

Foreign Ship for Antarctica Expedition

6840. SHRIMORESHWARSAVE: Will the PRIME MINISTER be pleased to state:

(a) whether the foreign ship for the Antarctica expedition is being chartered for a longer duration than is necessary;

(b) if so, the reasons therefor;

(c) whether launching of this expedition from Cochin would result in substantial savings in total expenditure, if so, the facts thereof; and

(d) whether all the leading scientists volunteer for this expedition; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) No, Sir.

(b) Does not arise.

(c) In view of the logistic and infrastructural facilities available at Goa including specialized services of the National Institute of Oceanography, there will be no saving in the total expenditure if the expeditions are launched from Cochin.

(d) Scientists from leading academic and national institutions volunteer for the Antarctic Expeditions and those, who are suited to meet the objectives of the scientific programmes, are nominated. The final selection is made on the recommendations of a committee of eminent scientists, which are in turn based on a thorough appraisal of all the proposed programmes. Once the scientists are selected, they are deputed for the purpose of the expedition under the prescribed conditions.

Cases Referred to CBI by Karnataka

6841. SHRI H.C. SRIKANTIAH: Will the PRIME MINISTER be pleased to state:

(a) the number of cases referred by Karnataka to Central Bureau of Investigation during the last three years;

(b) the number of cases in which charge-sheets have been filed;

(c) the number of cases closed; and

(d) the number of cases still under investigation?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) 3 cases.

(b) In one case.

(c) Nil.

(d) One case.

Harassment of Tamil Nadu Fishermen by Sri Lankan Naval Force

6842. SHRI D. PANDIAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received reports of harassment of Tamil Nadu fishermen by the Sri Lankan Naval force and also

the anti-Indian militant groups within the limits of the territorial waters of India; and

(b) the steps taken or proposed to be taken to ensure the safety of the Tamil Nadu fishermen and also their rights to fish in our territorial waters?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir. However, some reports relating to apprehension of certain Tamil Nadu fishermen by militants in Sri Lankan waters, have been brought to the notice of the Government.

(b) Indian territorial waters are being patrolled by the Navy and the Coast Guard to ensure the safety and the security of our fishermen. Air surveillance of our territorial waters is also being maintained.

Inclusion of Balawadis Under ICDS Project

6843. SHRI RAMESH CHENNITHALA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to include Balawadis working in Kerala in the Integrated Child Development Services (ICDS) project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) and (b). The ICDS project area is community development block. The State Government who is the implementing agency for the programme have to ensure that if there is any Balwadi or Special Nutrition Programme (SNP) Centre in the ICDS project area, the

same will have to be merged in the anganwadis. Instructions to that effect have been issued since the inception of the programme in 1975.

(c) Question does not arise.

[Translation]

Launch of INSAT-II TS and INSAT-II TSLs

6844. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have chalked out any programme to launch INSAT-II TSLs in Space;

(b) if so, when these satellites are likely to be launched and the amount likely to be incurred on these and the objectives likely to be fulfilled by these satellites; and

(c) the alternative arrangements made by Government to meet the requirements of the country in this respect for the period till these satellites are launched?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) INSAT-II (TS) A is scheduled to be launched in November, 1991 and INSAT-II (TS) B, approximately one year later. The total approved project estimate for INSAT-II Test Satellite Project is Rs.403.80 crores which include the expenditure towards the satellites, infrastructure establishment and the launch services.

The main objective of the INSAT-II Test Spacecraft Mission is to establish and demonstrate the indigenous capability to meet the INSAT Space segment requirements during 1990s. The first generation INSAT Satellites will be followed by INSAT-2 opera-